

as well as on mortality and morbidity and disabilities, comprising disaggregated data; in order to address matters of data reliability and underreporting, data collection should be conducted by the appropriate authorities, including traffic police and health services, in line with international standards and definitions;

- (vii) To encourage States to introduce new technologies in traffic management and intelligent transport systems to mitigate road traffic crash risk and maximize response efficiency.

The detailed declaration is available on the website of World Health Organization (WHO) *i.e.* [www.who.int](http://www.who.int)

### **New National Highways**

†911. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has announced the construction of new National Highways in the country;

(b) if so, the details thereof; and

(c) the number of such National Highways in the country and their number and locations in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Yes, Sir. The construction and development of national highways in the country including the new national highways is a continuous process. The projects report for development of national highways are prepared after its declaration and are taken up for construction depending upon the availability of resources and *inter-se* priority. There are 42 national highways in the State of Bihar out of which on newly declared national highways, 4 projects are under implementation.

### **National Highways constructed *vis-a-vis* target fixed**

912. SHRI K. RAHMAN KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what is the length and breadth of National Highways constructed during the last one and a half year and added to the already built up ones;

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†Original notice of the question was received in Hindi.

(b) what is the amount of expenditure incurred thereon; and

(c) how much is expected to be constructed/added against the target fixed for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The lane-wise of National Highways constructed during the last one and a half year are given in Statement (*See below*).

(b) The amount of expenditure incurred for development of National Highways during the last year is ₹ 26838.38 crore and current year upto Oct. 2015 is ₹ 25186.70 crore.

(c) The target fixed for the construction during 2015-16 is 10950 Km. against which 2892 Km. have been constructed till October, 2015.

***Statement***

*State-wise details of construction of 2/4/6/8 lanes during 2014-15 and current year*

Sl. No.	Name of the State/Union Territory	2 Lane	4 Lane	6/8 Lane
1.	Andhra Pradesh	406.75	6	6
2.	Arunachal Pradesh	30	0	0
3.	Assam	15.50	9	18
4.	Bihar	89.65	9	11
5.	Chandigarh	0.00	0	0
6.	Chhattisgarh	106.00	33	64
7.	Delhi	0.00	0	0
8.	Goa	0.00	0	0
9.	Gujarat	165.26	47	66
10.	Haryana	37.45	75	111
11.	Himachal Pradesh	4.56	0	0
12.	Jammu and Kashmir	0.31	11	22
13.	Jharkhand	76.75	11	18
14.	Karnataka	258.30	37	75
15.	Kerala	0.00	10	20
16.	Madhya Pradesh	147.20	91	141

Sl. No.	Name of the State/Union Territory	2 Lane	4 Lane	6/8 Lane
17.	Maharashtra	162.03	54	89
18.	Manipur	1.32	0	0
19.	Meghalaya	13.80	1	3
20.	Mizoram	36.80	0	0
21.	Nagaland	0.00	0	0
22.	Odisha	146.85	27	51
23.	Puducherry	0.00	0	0
24.	Punjab	37.77	22	23
25.	Rajasthan	632.85	69	116
26.	Sikkim	0.00	0	0
27.	Tamil Nadu	66.27	11	17
28.	Telangana	344.40	0	0
29.	Tripura	0.00	0	0
30.	Uttar Pradesh	414.54	80	110
31.	Uttarakhand	7.22	19	38
32.	West Bengal	54.89	30	34
33.	Andaman and Nicobar Islands	0.00	0	0

#### Reactivation of stalled highway projects

913. SHRIMATI WANSUK SYIEM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether in a move to reactivate stalled highway projects, the Central Government has now authorised the National Highways Authority of India to pay compensation to concessionaires in case of delays not attributable to them;

(b) whether this step is likely to benefit about 34 stalled projects by allowing extension of concession period for all current projects under BOT (Toll) mode which are languishing for reasons not attributable to the concessionaires; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Government has permitted extension of concession period for all languishing highway projects on Build-Operate-